

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**
REGIONAL BENCH - COURT NO. 3

CUSTOMS Appeal No. 12495 of 2019-DB

[Arising out of Order-in-Original/Appeal No MUN-CUSTM-000-APP-077-078-19-20 dated 09.08.2019 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD]

GARG IMPEX

...Appellant

105, H-3, Vardhman Plaza Tower, Netaji Subhash Place, Pitampura
New Delhi.

VERSUS

C.C.-MUNDRA

...Respondent

Office Of The Principal Commissionerate Of Customs, Port User Buld.
Custom House Mundra, Mundra
Kutch
Gujarat- 370421

APPEARANCE:

Shri Jatin Mahajan, Advocate for the Appellant

Shri Dinesh M. Prithiani, Assistant Commissioner (Authorized representative) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING:16.11.2022
DATE OF DECISION:06.03.2023

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10726 of 2018.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

PALAK